

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 4803
TO BE ANSWERED ON 23rd MARCH, 2018**

ASSESSMENT OF NHM

**4803. SHRI ADHALRAO PATIL SHIVAJIRAO:
SHRI DHARMENDRA YADAV:
SHRIMATI P.K. SREEMATHI TEACHER:
SHRI DEEPAK ADHIKARI (DEV):
SHRI SHRIRANG APPA BARNE:
DR. SHRIKANT EKNATH SHINDE:
SHRI ANANDRAO ADSUL:
SHRI VINAYAK BHAURAO RAUT:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether National Health Mission (NHM) is helpful to the States in improving their healthcare system;
- (b) if so, whether the Government has conducted any assessment regarding works and performance of NHM during the last three years and if so, the details thereof;
- (c) whether long persisting disparities and development lag in districts are now likely to be targetted through health and wellness centres of NHM;
- (d) if so, the details of the health and wellness centres set up under NHM to provide preventive, promotive, rehabilitative and curative care for a package of 12 services, if so, the details thereof;
- (e) whether the Government has developed a central monitoring system to implement its schemes properly and if so, the details thereof; and
- (f) the steps taken/being taken by the Government for better provisions of healthcare facilities to every citizen of the country?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

(a): Various independent surveys, including results of National Family Health Survey over a decade indicate significant improvement in healthcare systems of States as reflected in performance in key health indicators.

(b): A performance Audit of Reproductive and Child Health under NRHM for the period 2011-12 to 2015-16 was conducted by CAG and findings (Report no.25 of 2017) are available in public domain at [http://www.cag.gov.in/content/report-no25-2017-performance-audit-union-government-reproductive-and-child-](http://www.cag.gov.in/content/report-no25-2017-performance-audit-union-government-reproductive-and-child-health-under) health-under.

The Government also conducts annual Common Review Mission (CRM) to review the implementation of NHM. The CRM reports including of last three years are available in public domain at <http://nhm.gov.in/monitoring/common-review-mission.html>

(c): Aspirational districts identified by NITI Aayog are being prioritized for all key health interventions under NHM including operationalization of Health and wellness Centres.

(d): In financial year, 2017-18, against a target of 4000 Health and Wellness Centres, as on date, approval has been given for 4689 Health and Wellness Centres.

(e): The Government has developed web based Health Management Information System (HMIS) to monitor the implementation of NHM. Presently, approx. 2 lakh health facilities (across all districts of the country) are uploading facility wise data on monthly basis and infrastructure data annually on HMIS web portal. Data are presently being made available to various stakeholders in the form of standard, customized and analytical reports etc. The State Governments from time to time are being requested to verify the veracity of data being uploaded on HMIS and monitor the performance of districts through HMIS.

(f): Under the National Health Mission (NHM), the Central Government is supporting States/UTs to strengthen their healthcare systems including for provision of a host of free services including for maternal health, child health, adolescent health, family planning, universal immunisation programme, and for major diseases such as Tuberculosis, HIV/AIDS, vector borne diseases such as Malaria, Dengue and Kala Azar, Leprosy etc. Other major initiatives for which states are being supported include Janani Shishu Suraksha Karyakram (JSSK), Rashtriya Bal SwasthyaKaryakram (RBSK), Rashtriya Kishor Swasthya Karyakram (RKSK), implementation of NHM Free Drugs and Free Diagnostics Service Initiatives, PM National Dialysis Programme, free patient emergency transport, mobile Medical Units and National Quality Assurance Framework. However, public health and hospitals being a State subject, under NHM it is the prerogative of State Governments to prioritize interventions as per their needs and disease burden.